

O.A. No. 295 of 2009

Order dated: 07.09.2009

CORAM:

Hon'ble Mr. Justice K. Thankappan, Member(J)
Hon'ble Mr. C.R.Mohapatra, Member (A)

Heard Mr. S.K.Ojha, Ld. Counsel for the applicant and Mr. S.Mishra, Ld. Additional Standing Counsel for the Respondents.

In the light of subsequent event, namely, the receipt of the salary by the applicant, admitting his joining in the service, this O.A. has become infructuous. This position is also not disputed by the Ld. Counsel appearing on either side.

In the above circumstances, this O.A. stands dismissed as infructuous.

Thankappan
MEMBER (A)

Thankappan
MEMBER(J)